

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

ORDER

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safal-Karamchari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7th CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safal-Karamchari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

Sl. No.	Name	Father's/ Husband's Name	Roll No.	Category	Post	Date of Joining
1	HARSHIT	GAURAV	121020767	OBC(D+Ib)	CHOWKIDAR	20.01.2023 (F/N)
2	AJAY	SHEEL KANWAR	119911050	OBC-UR	PEON/ORDERLY/ DAK-PEON	20.01.2023 (A/N)
3	JAIRAM GIRI	KASHI NATH SINGH	122020137	GENERAL-EXM	PEON/ORDERLY/ DAK-PEON	23.01.2023 (F/N)
4	SUKHJEET SINGH	KARAMVEER SINGH	120910523	SC	PEON/ORDERLY/ DAK-PEON	23.01.2023 (F/N)
5	MANISH KUMAR MEENA	ROOP SINGH MEENA	127010150	ST	PEON/ORDERLY/ DAK-PEON	23.01.2023 (F/N)
6	KAMLESH MEENA	JALDHARI MEENA	136020390	ST	PEON/ORDERLY/ DAK-PEON	23.01.2023 (F/N)
7	JASBER RATHOR	HAWA SINGH	122010679	GENERAL	CHOWKIDAR	23.01.2023 (F/N)
8	NARENDER SINGH	VIJAY SINGH	215030520	GENERAL-EXM	PEON/ORDERLY/ DAK-PEON	24.01.2023 (F/N)
9	MAYANK	MANOHAR LAL	212040091	SC	PEON/ORDERLY/ DAK-PEON	24.01.2023 (A/N)
10	BALJIT KUMAR	RAJENDER SINGH	109010273	GENERAL-EXM	PEON/ORDERLY/ DAK-PEON	24.01.2023 (A/N)
11	PRATAV	PREMCHAND	101010599	ST	PEON/ORDERLY/ DAK-PEON	25.01.2023 (F/N)
12	MUNISH KUMAR	SATBEER	127010416	SC	PEON/ORDERLY/ DAK-PEON	27.01.2023 (F/N)
13	PIYUSH KUMAR	ASHOK KUMAR SHRIVASTAWA	233040826	EWS	PEON/ORDERLY/ DAK-PEON	27.01.2023 (F/N)
14	AHEESH KUMAR JHA	SAROJ JHA	226040010	EWS	PEON/ORDERLY/ DAK-PEON	28.01.2023 (F/N)
15	PROMOD KUMAR SINGH	TARKISHOR SINGH	137020716	GENERAL-EXM	PEON/ORDERLY/ DAK-PEON	30.01.2023 (F/N)

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As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Girish Kathpalia
04-2-23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HCs), Delhi

No. 11103-11144 (R-2021)/Admn.III/Central/2023

Dated 04 FEB 2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HCs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dgalling Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

[Signature]
Principal District & Sessions Judge (HCs), Delhi

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